

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1498
ANSWERED ON:04.08.2006
ALLOCATION AND UTILISATION OF FUNDS UNDER SGRY.
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) Whether the Government proposes to create any fund for socio-economic development of SC/ST under Sampoorna Gramin Rozgar Yojana (SGRY);
- (b) If so, the details of funds allocated to each State during 2005-06;
- (c) The criteria fixed for execution and creation of durable socio-economic assets in rural areas of the country under Yojana;
- (d) The manner in which individual are benefited by such SGRY guidelines; and
- (e) The steps taken to check the misutilization of funds under SGRY?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRIMATI SURYAKANTA PATIL)

(a) No separate fund has been created for socio-economic development of SC/ST under SGRY. However, the resources under SGRY released directly to District Panchayat/DRDA which are to be distributed among District Panchayat, Intermediate Panchayats and Village Panchayat in a district in the ratio of 20:30:50. District Panchayat and Intermediate Panchayats are required to spend 22.5% of their annual allocation for providing economic assets/works to individual beneficiary/ group of SC/ST community living below poverty line, while Village Panchayats are required to spend 50% of their allocation for creation of need based village infrastructure in SC/ST habitations.

(b) Does not arise.

(c) Out of resources available with District Panchayat and Intermediate Panchayats, works can be taken up like,

(i) soil and moisture conservation,

(ii) Minor irrigation,

(iii) Rejuvenation of drinking water sources & augmentation of ground water,

(iv) Construction of small check dams/ village tank/ponds, etc.

(v) Construction of rural link roads/farm roads,

(vi) Drainage works,

(vii) Aforestation,

(viii) Construction of primary school & its kitchen sheds and

(ix) Construction of Community Centre, Dispensaries, Panchayat Ghars, Development of hats, etc. Similarly, out of resources available with Village Panchayats, all works that result in the creation of durable productive community assets can be taken up, as per the felt needs of the people, by the Village Panchayats. Village Panchayats shall give priority for infrastructure support for Swarnajayanti Gram Swarozgar Yojana (SGSY), infrastructure required for supporting agricultural activities, community infrastructure for education, health and link roads, other socio-economic community assets and desiltation of village tanks/ponds.

(d) Out of 22.5% resources of District and Intermediate Panchayats, individual BPL SC/ST beneficiary can get economic asset under the programme. In addition, individuals earn wages in case they are engaged in creation of such assets. Community as a whole is benefited by creation of durable socio-economic assets in rural areas under SGRY.

(e) Constitution of a Monitoring Committee of villagers for each work under the SGRY has been made mandatory to ensure transparency, accountability and people's participation. The final report of the Committee is required to be attached along with the completion certificate of the work and placed in the meeting of the Gram Sabha for consideration. Besides, the National Level

Monitor (NLM) engaged by the Ministry, is also given task to review programmes at field level and submit a detailed report of findings. Thereafter, the State Governments concerned are advised to initiate appropriate action as per the report of the NLMs. Senior Officers of this Ministry also visit work-sites to check quality and progress of works.